

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

28.

**IA(IBC)(DIS.)/ 14(MB)2024
IN C.P. (IB)/08(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES:

Mafatlal Roopaji Sanghvi

Vs.

Swastik Lloyds Engineering Pvt. Ltd

SECTION: 10, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Siddharth Shankar i/b Agarwal and Dhanuka Legal, Ld. Counsel for the Applicant/ Resolution Professional present through VC.
2. Ld. Counsel for the Applicant submit that the RP is out of Country and seeks time.
3. On request of the Ld. Counsel for the Applicant, list this matter on **19.07.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)